

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 02nd day of January, 2019

Present:

Hon'ble Mr.Justice Bharat Bhushan, Member-J
Hon'ble Mr. Mohd. Jamshed, Member-A

Original Application No. 1290/2011
(U/S 19, Administrative Tribunal Act, 1985)

Prakash Chandra Dhyani.

.....Applicant.

By Advocate – Shri Amaresh Sinha.

V E R S U S

Union of India & Ors.

.....Respondents.

By Advocates : Shri R.K. Srivastava.

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, J.M. :

List revised. None present for the applicant. Shri R.K. Srivastava, Advocate for the respondents is present.

2. Counsel for the applicant is not appearing since a long time and even the applicant is also not appearing. Today, also none present on behalf of the applicant. It appears that the applicant has lost interest in pursuing

the case. Accordingly, the O.A. is dismissed in default and for non prosecution.

(Mohd. Jamshed)
Member (A)

(Justice Bharat Bhushan)
Member (J)

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